

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 1670.
TO BE ANSWERED ON TUESDAY, THE 10TH FEBRUARY, 2026.**

GI TAG FOR MURSHIDABAD SILK THAAN

1670. MR PATHAN YUSUF:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) the status of the application for Geographical Indication (GI) tag for Murshidabad Silk Thaan and the details thereof;
- (b) the duration for which the application has been pending before the Geographical Indications Registry and the reasons for the pendency; and
- (c) the timeline by which the GI tag is expected to be granted and the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

(a) to (c): The Geographical Indications Registry received an application for the Geographical Indication "Murshidabad Silk," filed by Chandrakanta Lalitmohan Resham Khadi Samity, Village: Islampur, Post: Khagra, District: Murshidabad, West Bengal, on 13 January 2023. The application has been assigned Application No. 1044.

A Preliminary Examination Report was issued to the applicant on 07 February 2023, calling upon the applicant to rectify the deficiencies contained in the application within one month from the date of receipt of the Report. The reply to the Preliminary Examination Report was submitted on 30 September 2024 by the applicant.

Accordingly, a Consultative Group Meeting under Rule 33 of the Geographical Indications of Goods (Registration and Protection) Rules, 2002, was held on 20 November 2024 for evaluation of the application by the Committee of Experts and the Examination Report was issued on 22 November 2024.

The application has now been advertised in the Geographical Indications Journal No. 210 dated 26 November 2025, inviting opposition from the public within four months from the date of advertisement which will end on 25 March, 2026. If no opposition is filed within this period, the GI application will proceed for registration.